

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1166  
ANSWERED ON:08.08.2011  
COLLECTION OF WATER TAX  
Singh Shri Bhupendra

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the total amount of water-tax collected by Madhya Pradesh Pollution Control Board is deposited with the Union Government;
- (b) whether the Government has any proposal for returning eighty per cent amount from water tax collection to the Pollution Control Board of the concerned State; and
- (c) if so, the amount yet to be returned to Madhya Pradesh Pollution Control Board?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) The total amount of water cess collected and deposited into consolidated fund of India by Madhya Pradesh Pollution Control Board (MPPCB) for the last 3 years is as under:-

S.No. Year Water Cess Collected(`Rs. in Lakhs)

1. 2008-09 415.26

2. 2009-10 431.65

3. 2010-11 433.24

Total 1280.15

(b) upto 80% of the water cess amount collected by the Pollution Control Boards (PCBs) in the States and Pollution Control Committees (PCCs) in the Union Territories is disbursed to SPCBs / PCCs in accordance with section 8 of the Water (Prevention and Control of Pollution) Cess Act, 1977. As and when budgetary allocations are made by the Ministry of Finance for disbursement of water cess, appropriate amounts are released to the State Boards, including MPPCB.

(c) As per the records, an amount of Rs.1.75 Crores is the outstanding balance of MPPCB.